

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33. C.P.(IB)-2704(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.09.2019**

NAME OF THE PARTIES: Ulric Francis Sequeira & Anr
v/s.

Richa Homes Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the respondent seeks time to file reply. Time
granted.

List this matter on 07.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)